

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2550**

**TO BE ANSWERED ON THE 10<sup>TH</sup> MAY, 2016/VAISAKHA 20, 1938 (SAKA)**

**PEACE TREATY WITH INSURGENTS IN MANIPUR**

**2550. SHRI ANURAG SINGH THAKUR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of insurgent groups with which the Government has peace treaty in Manipur along with the broad details of agreements with insurgents as part of the peace treaty; and**

**(b) the measures taken to deal with insurgency in the North Eastern Region along with the development projects undertaken in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) & (b): A total of 25 Hill Under Ground (UG) groups, under two conglomerates viz. Kuki National Organization (KNO) and United People's Front (UPF) are under Suspension of Operations (SoO) Agreement with the Government of India and Government of Manipur since August 22, 2008.**

**Valley based UG groups namely KCP (Lallumba), United Revolutionary Front (URF), KCP (Lamphei), United People's Party of Kangleipak (UPPK) and two factions of KYKL (MDF) have signed Memorandum of Understanding (MoU) with the Government of India and Government of Manipur.**

**Broad details of the agreement are as under:**

- (i) all UG groups will abide by the Constitution of India, the laws of land and territorial integrity of Manipur;**
- (ii) all UG groups will completely abjure the path of violence and will not engage in violence or unlawful activities;**
- (iii) the security forces will not launch operations against the groups, as long as they abide by the agreement; and**
- (iv) the cadres of the groups will stay in the designated camps.**

**‘Police’ and ‘Public Order’ are State subjects, falling in Entry 1 and 2 of List-II of the Seventh Schedule of the Constitution of India. However, the Central Government is supplementing the efforts of the State Government to curb the activities of the insurgent groups by deployment of additional Central Security Forces for counter-insurgency operations, sharing of intelligence, financial assistance for strengthening of the local Police Forces and intelligence agencies, reimbursement of Security Related Expenditure to State Governments assistance for raising of India Reserve Battalions.**

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